

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.3872
TO BE ANSWERED ON 09-08-2018

Public Toilets in Himachal Pradesh

3872. SHRI ANURAG SINGH THAKUR:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the status of toilets in public places in Himachal Pradesh;
- (b) the steps taken for the maintenance of existing toilets at public places in Himachal Pradesh;
- (c) whether steps have been taken to provide better sanitation facilities for women at public places in Himachal Pradesh; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) and (b) Under Swachh Bharat Mission (Gramin) [SBM(G)], 1113 Community Sanitary Complexes (CSC) have been constructed in Himachal Pradesh. As per the SBM(G) guidelines, the Community/Gram Panchayat have the responsibility of operation and maintenance of the CSC.

(c) and (d) Sanitation is a State subject, hence the SBM(G) is being implemented by State Government. For implementation of the programme, States have been given flexibility to choose appropriate mechanism best suited to them. However, the SBM(G) guidelines provides that a Community Sanitary Complex shall consist of an appropriate number of toilet seats, bathing cubicles, washing platforms, wash basins etc. accessible to all. Further, handbook on CSC issued by the Ministry of Drinking Water and Sanitation suggests for provision of bathrooms and washing areas and also the provision for menstrual management in CSC to provide for the privacy for women and adolescent girls. The handbook also suggests that in a toilet complex there should be toilet seats in the ratio of 1:1.5 for men and women in rural areas.